

COURT- 1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 193 OF 2019 & IA No. 1479 OF 2019

Dated: 26th September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

**Hon'ble Mr. Ravindra Kumar Verma, Technical
Member(electricity)**

In the matter of:

Giral Lignite Power Ltd

.... Appellant(s)

Versus

Jaipur Vidyut Vitran Nigam Limited

.... Respondent(s)

Counsel for the Appellant(s) : Ranjitha Ramachandran
Anushree Bardhan
Shubham Arya
Tanya Sareen

Counsel for the Respondent(s) : Bipin Gupta for R-1, R-2 & R-3
C.K. Rai
Sumit Panwar for R-4

ORDER

Rejoinder shall be filed within four weeks.

List the matter on **03.12.2019**.

**Ravindra Kumar Verma
Technical Member(electricity)**

**Justice Manjula Chellur
Chairperson**

MK